have been received as late as the 7th October, 1959 and I may not be able to give the exact amount of difference off-hand.

**Shri S. C. Samanta:** May I know whether the four berths that will be constructed will be sufficient for the transport of ore according to the agreement which you have entered with Japan?

Shri Raj Bahadur: The four berths may be sufficient but the mechanical ore-loading equipment may not be sufficient as designed at present because it is proposed that the quantity of the ore to be exported may be increased from 2 million tons per year to 4 million tons per year. Therefore that might have to be revised. We are already at it. We are studying the problem.

Shri Damani: How far will the capacity of the Port will be increased by this?

Shri Raj Bahadur: As I said instead of 4 million tons, it will be able to handle 6 million tons.

Shri B. K. Gaikwad: What Indian ports are being developed with the help of this Fund?

Shri Raj Bahadur: Iron ore is there. This is essentially meant for iron ore from two places, namely, Kiriburu and the other place.

## 'Punarnava' Medicinal Herb

\*278. Shri Khushwaqt Rai:
Shri Ramji Verma:

Will the Minister of Health be pleased to state:

- (a, whether the Indian Council of Medica! Research has completed its analysis of the therapeutic values of the medicinal herb known as Punarnava!:
- (b) whether it is a fact that this herb has been found medically efficacious in restoring lost eye-sight both in plus and minus abnormalities; and

(c) whether it is also a fact that the Ayurvedic Council, Delhi, was the first to discover the medicinal qualities of the herb?

The Minister of Health (Shri Karmarkar): (a) The Indian Council of Medical Research has not yet completed the analysis of the therapeutic values of the medicinal herb known as Punarnava.

(b) It is proposed to undertake trials with the medicine 'Punarnava' in the treatment of eye diseases in an Eye Hospital. The results will be known after the trials are completed.

## (c) No.

Shri Tridib Kumar Chaudhuri: May I know whether it has come to the notice of the Government that in certain foreign countries particularly in the Soviet Union, some research has been conducted on Punarnava, whether Government know their results and whether they have obtained facts about it?

Shri Karmarkar: I am not aware of the fact. To curtail time, I will be grateful if the hon. Member passes on the information that he has to me. It would be precious.

Shri Supakar: Since the institution of the Indian Council of Medical Research, how many drugs made from medicinal herbs have been patented by the Council and what concrete steps have been taken by the Council to popularise and make known the qualities of other medicinal herbs?

Shri Karmarkar: Recently they had submitted to us a list of 22 drugs of an indigenous nature that could be tried in our hospitals. I am not aware of any drug being patented unless it is a patent preparation. The Indian Council of Medical Research does not have this as one of its function. It goes into research. Therefore this, as I said, is being subjected to tests.

Shri Supakar: Have they passed on the results of their research to any manufacturing concern for patenting such drugs? Have the results of their research been made widespread through some proper agency which manufactures drugs?

Shri Karmarkar: They publish their results in their Journal and through other ways. I am not aware of any particular drug which they have passed on to any manufacturer in this manner.

Shri B. Das Gupta: May I know whether the hon. Minister is aware that the Ayurvedic Council of Delhi has prepared a medicine out of Punarnava known as eye cure and whether the Ministry has examined the medicine or not?

Shri Karmarkar: I think that was the substance of the question and the substance of the reply. The Ayurvedic Council to my information is a one-man Council. They have rather advertised this medicine and since claims were made for it we are having the claims examined.

भी पदम देव: क्या मंत्री महोदय को मालुम है कि पुनर्नवां को निघंटू में आंखों के लिए ही नहीं बल्कि और विमारियों के लिए भी उपयोगी बताया गया है? इसी शारह से भौर भी बहुत सी जड़ी-बूटियां हैं, हर्बस है जिन का निघंद में बड़ा वर्णन किया गया है। क्या जब कोई श्रादमी उनके बारे में प्रयोग करता है तभी उनके बारे में खोजबीन शुरू की जाती है या श्रायुर्वेद में जो मालमात हैं, उनकी खोज बीन कराने का अपनी तरफ से भी प्रबन्ध किया जाता है ? श्रभी त्रायमाण आपके सामने आई थी और तब आपको यह माल्म हुन्ना कि यह बहुत भ्रच्छी दवाई है पुनमवां का मतलब ही यह है जो नया कर दे। ऐसी स्थिति में मैं यह जानना चाहता हूं कि भायुर्वेद ग्रन्थ में जो इस तरह की दवाइयों का वर्णन किया गया है उनके बारे में खोज करन की कोई योजना सरकार के सामने है ?

भी करनरकर: इन छ: सवालों में से किस सवाल का मैं जवाब दं? पुनर्नावां के बारे में ही मैं भ्रपना उत्तर देना.... देना चाहिए। The hon. Member is himself an Ayurvedic doctor. Why not he go and visit and tell them what are all in his possession and advise them? It is not only the Government that is responsible. Hon. Members are also responsible to the country. I am really surprised at hon. Members wanting to cross-examine the Minister as if he is in the dock. Next question.

भारत भूटान मार्ग + \*२७६ ∫ भी भक्त दर्शन: े भी दी० चं० शर्मी।

क्या परिवहन तथा संचार मंत्री २ सितम्बर, १६५६ के तारांकित प्रश्न संख्या १०५४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

- (क) भूटान और भारत को मिलाने वाली दो सड़कों के निर्माण में धव तक भौर क्या प्रगति हुई है; भौर
- (ख) इनका निर्माण कब तक पूरा हो जाने की सम्भावना है?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (भी राज बहादुर): (क) ग्रोर (क्ष). गाव भाषा—हतिसार सडक:

सितम्बर, १६५६ के ग्रन्त तक यह सड़क २५ मील लम्बाई में से १८ मील तक बन कर तैयार हो चुकी थी भौर इसके श्रागे एक मील तक इस पर रोड़ी बिछाई जा चुकी थी। इस पर बनने वाली ६ पुलियों के भ्रालावा २७ पुलों में से ३ पुल भी बन कर तैयार हो गये थे। भ्राक्षा है कि यह पूरी सड़क मार्च, १६६१ तक बन कर तैयार हो जावेगी।

## जबन्ति-- बस्तुधार सङ्ख

इस सड़क के बनवाने का इरादा भारत भौर भूटान को मिलाने वाले एक दूसरे रास्ते के चुने जाने के कारण छोड़ दिया गया है।

May I read the answer in English also?